NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 49(ND)/2015 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> Smt. Ina Malhotra Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 6.10.2016

NAME OF THE COMPANY:

Sh. Rajat Kumar Bhalotia & ors

Vs.

M/s. Sai Tech Medicare Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Representation

Representatio

Order

Learned counsel for the respondents has stated that the matter is still pending before the Hon'ble High Court of Punjab & Haryana and listed for 17-10-2016.

2. However, liberty is granted to the petitioner to file appropriate application with regard to violation of any interim order.

List for further consideration on 20.10.2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

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(INA MALHOTRA) MEMBER (J)

06.10.2016 (P.K. Sud)